

# LOK SABHA DEBATES

## (Part II—Proceedings other than Questions and Answers)

1917

1918

### LOK SABHA

Monday, 6th December, 1954.

*The Lok Sabha met at Eleven of the Clock*

[MR. SPEAKER in the Chair]

### QUESTIONS AND ANSWERS

(See Part I)

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#### DEATH OF SHRI GIRJA SHANKAR BAJPAI

**Mr. Speaker:** As the House is aware, Shri Girja Shankar Bajpai, Governor of Bombay, passed away yesterday, the 5th December, 1954, early morning. He was a Member of the old Central Legislative Assembly from the 12th July, 1927 to 24th August, 1929, again from the 4th September, 1937 to 17th July, 1939, and for a short period from 6th April, 1940 to the 25th June, 1940. He was a man of great abilities and an administrator of ripe experience. He had served in many capacities in the Government of India.

We mourn the loss of this distinguished Member of the old Assembly and a public servant, and I am sure the House will join in conveying our condolences to his family.

**The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru):** I should like to associate myself with your remarks. During the last seven years, I came into rather intimate contact with Shri Girja Shankar Bajpai. Previously I had seen him or met him rather distantly, but these seven years made me realise his high qua-

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lities in many respects and, in some respects, which are rather rare particularly in India. We had often criticised him in the past because we differed from him. He was a very able servant of the old British Government in India and supported their policies in those days and naturally, therefore, there was, if I may say so, a certain prejudice against him in our minds because of his old association. But in late years, when we came into closer contact with him, not only did I and many of our colleagues realise his outstanding ability but also, if I may use the word, his sincerity. It is not that he transferred his allegiance from one to the other merely; he was a type of a good public servant who always expressed his opinions freely and frankly and then carried out the decisions that Government made. Such persons of such high quality and ability are always rare and certainly very rare in India. Therefore, his death is a serious loss to us, not only of a colleague but also in the public service.

**Mr. Speaker:** The House will stand in silence for a minute as a mark of respect.

#### MOTION FOR ADJOURNMENT BANK EMPLOYEES' STRIKE

**Mr. Speaker:** I have received notice of an adjournment motion from four hon. Members, Shri A. K. Gopalan and three others. The subject is: the situation arising out of the publication made by the Government of their Press Note dated the 4th December, 1954, in connection with the contemplated general strike of the bank employees all over India